

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000007/2023	M/S INDURE PRIVATE LIMITED VS NATIONAL ALUMINIUM COMPANY LIMITED	SATYAJIT MOHANTY VS	// ()
2	ARBP/000008/2023	AJAY KUMAR ROUT VS AUTHORIZED OFFICER, TATA MOTORS FINANCE LTD.	MANAS RANJAN BADAJENA VS	// ()
3	BLAPL/0002171/2023	RANJIT MOHANTA @ RINKU VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	KALINGA NAGAR /152 /2022 ()
4	BLAPL/0002172/2023	RAJNISH SHARMA VS STATE OF ODISHA	SHYAM MANOHAR VS	NANDAPUR /54 /2020 ()
5	BLAPL/0002173/2023	KANHAIYA SINGH @ CHOUDHURY @ KANHEYA SINGH VS STATE OF ODISHA	SHYAM MANOHAR VS	NANDAPUR /54 /2020 ()
6	BLAPL/0002174/2023	PRASANTA RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /54 /2022 ()
7	BLAPL/0002175/2023	PATUARI PADHAN VS STATE OF ODISHA	PRATYUSH RANJAN PATNAIK VS	DUNGURIPALI /13 /2023 ()
8	BLAPL/0002176/2023	JOGENDRA MANDAL VS STATE OF ODISHA	SRINIBAS PARIJA VS	R.UDAYAGIRI /125 /2019 ()
9	BLAPL/0002177/2023	BUDA @ BUTI SUNA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /120 /2019 ()
10	BLAPL/0002178/2023	CHITTARANJAN MALLICK VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /67 /2023 ()
11	BLAPL/0002179/2023	SRUSTHI CHARAN GIRI VS STATE OF ODISHA	MAHES DAS VS	/ /0 ()

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12	BLAPL/0002180/2023	BAPUN JENA @ NARAYAN JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /506 /2022 () //
13	BLAPL/0002181/2023	SILPATARU SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /35 /2018 () //
14	BLAPL/0002182/2023	RAVI KUMAR VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KESINGA /216 /2022 () //
15	BLAPL/0002183/2023	KHAGAPATI NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //
16	BLAPL/0002184/2023	SUNIL ANKUSH GOURAV VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PODIA PS /63 /2022 () //
17	BLAPL/0002185/2023	BAPUJI TIRIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAIRA /5 /2023 () //
18	BLAPL/0002186/2023	ANIL SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DERABIS /228 /2022 () //
19	BLAPL/0002187/2023	SANTANU DESINAYAK AND ANOTHER VS STATE OF ODISHA	SUMIT SAHU VS	/ /0 () //
20	BLAPL/0002188/2023	BIR SINGH BARI @ BIRASINGH BARI VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	SARAT /17 /2022 () //
21	BLAPL/0002189/2023	GAGAN KUMAR MUKHI AND ANOTHER VS STATE OF ODISHA	SUMIT SAHU VS	/ /0 () //
22	BLAPL/0002190/2023	BANTY SAHA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BRAJARAJNAGAR /9 /2023 () //
23	BLAPL/0002191/2023	JOGINDRA SUNA	JUGALA KISHORE PANDA	MANAMUNDA /166 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002192/2023	RAJESH MALLICK AND ANOTHER	SUMIT SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002193/2023	SURYAKANTA BALIARSINGH @ BAPINA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /143 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002194/2023	CHANDANA MANDAL	ADHIRAJ MOHANTY	JEYPORE VIGILANCE /4 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
27	BLAPL/0002195/2023	NAGABATULA BALU@ N.BALU	DURGA PRASAD DHAL	CHITRAKONDA /121 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002196/2023	MANOJ KUMAR SAHOO	JYOTIRMAYA SAHOO	BALIANTA P.S. /360 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002197/2023	SANTOSH KUMAR ROUT	BHAKTI PRASAD PATTANAIAK	CHANDRASEKHARPUR /57 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002198/2023	SRITAM PRADHAN @ KABULI	BISHNU PRASAD PRADHAN	G.UDAYAGIRI /102 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002199/2023	MANTU MOHANTY	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002200/2023	SABYASACHI PANDA @ SUNIL	SUJATA JENA	GUDARI /85 /2001
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002201/2023	BIJAY DAS	BIKRAM KESHARI RAJ	BALIPATNA /55 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002202/2023	PRASAD KUMAR CHHATOI @ PRASAD CHATTAI	TUKUNA KUMAR MISHRA	UMERKOTE /37 /2023
		VS	VS	()

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35	BLAPL/0002203/2023	STATE OF ODISHA BABU SETHY VS	PRANAB RANJAN CHHATOI VS	// / /0 ()
36	BLAPL/0002204/2023	STATE OF ODISHA KAIBARTA NAIK VS	SURESH KUMAR JENA VS	// barpalli /198 /2019 ()
37	BLAPL/0002205/2023	STATE OF ODISHA PARBATI DAS VS	DEBASIS MISHRA VS	// / /0 ()
38	BLAPL/0002206/2023	STATE OF ODISHA SABYASACHI PANDA@ SUNIL VS	SUJATA JENA VS	// CHANDRAPUR /9 /2013 ()
39	BLAPL/0002207/2023	STATE OF ODISHA SIMPA@ JYOTI PRAKASH BEHERA VS	SATYA RANJAN MULIA VS	// DERABIS /228 /2022 ()
40	BLAPL/0002208/2023	STATE OF ODISHA BHOLA JANI VS	SURYA NARAYAN MISHRA VS	// PATNAGARH /245 /2020 ()
41	BLAPL/0002209/2023	STATE OF ODISHA PITABAS SAHOO VS	ANIRUDHA DAS VS	// / /0 ()
42	BLAPL/0002210/2023	STATE OF ODISHA AJIT SAHABRAO KEKAN @ KEKHAN VS	JAJATI KESHARI KHUNTIA VS	// KHAIRA /5 /2023 ()
43	BLAPL/0002211/2023	STATE OF ODISHA SIBA MAHANTA VS	MANAS KUMAR CHAND VS	// BARKOTE /171 /2021 ()
44	BLAPL/0002212/2023	STATE OF ODISHA ALOK PRADHAN @ KABU VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /143 /2023 ()
45	BLAPL/0002213/2023	STATE OF ODISHA ROHAN SINGH VS STATE OF ODISHA	AMIT BISWAL VS	// NABARANGAPUR TOWN /5 /2023 () //

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46	BLAPL/0002214/2023	KISHORE SETHY VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	TANGI /187 /2022 () //
47	BLAPL/0002215/2023	LABU @ JAYARAM MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /249 /2022 () //
48	BLAPL/0002216/2023	JAYAKRUSHNA PATRA VS STATE OF ODISHA	SEPHALEE DAS VS	/ /0 () //
49	BLAPL/0002217/2023	LAXMAN HANTAL VS STATE OF ODISHA	SK. ZAFARULLA VS	DAMANJODI /75 /2022 () //
50	BLAPL/0002218/2023	RAJESH KUMAR SETHI VS STATE OF ODISHA	RAKESH RANJAN DASH VS	BHARATPUR PS /212 /2021 () //
51	BLAPL/0002219/2023	ROHIDAS SATNAMI VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /143 /2022 () //
52	BLAPL/0002220/2023	SANKAR PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	FATEGARH /196 /2022 () //
53	BLAPL/0002221/2023	SUBALA PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NUAGAM (PATRAPUR) /0008 /2023 () //
54	BLAPL/0002222/2023	PABITRA BHOI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BALIPATNA /55 /2023 () //
55	BLAPL/0002223/2023	BHUPENDRA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
56	BLAPL/0002224/2023	DEEPU @ SOUMYADEEP CHAKRABARTY @ SAWMYA DEEPA CHAKRABARTY VS STATE OF ODISHA	ADITHYAN KUMAR VS	BALIAPAL /27 /2023 () //
57	BLAPL/0002225/2023	BISHIKESHANA @ KHETRIRANJAN MALLICK	SUDHIR KUMAR PATTNAIK	JUNAGARH /0359 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	CMAPL/0000148/2023	HANUMANTA BHOI	SAMVIT MOHANTY	//
		VS	VS	()
		BANKA BIHARI PADHAN		//
59	CMAPL/0000149/2023	SOUBHAGYA SAHOO	ADV.	//
		VS	VS	()
		PADMAVATI SAHOO		//
60	CMAPL/0000150/2023	ORIENT PAPER MILLS	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
61	CMAPL/0000151/2023	BHARAT KU.ROUT	AMIT PRASAD BOSE	//
		VS	VS	()
		BALA KRUSHNA DAS		//
62	CMAPL/0000152/2023	BHARAT KUMAR ROUT	AMIT PRASAD BOSE	//
		VS	VS	()
		SUSANTA MISHRA		//
63	CMP/0000195/2023	BRAJARAJ SAI	ASHOK KUMAR PAREEK	//
		VS	VS	CIVIL JUDGE (SD),BOLANGIR(Balangir)
		DEBRAJ SAI		CS/0000087/2013
64	CMP/0000196/2023	DILLIP KUMAR MOHAPATRA	BUDHIRAM DAS	//
		VS	VS	()
		BINAPANI MOHAPATRA		//
65	CMP/0000197/2023	DEOKARAN PRASAD JAISWAL	PRAFULLA KUMAR RATH	//
		VS	VS	()
		NANDA KISHORE PRASAD JAISWAL		//
66	CMP/0000198/2023	M/S.CREATIVE BUILDERS AND CONSULTANTS, BBSRRASANTA KUMAR JENA		//
		VS	VS	()
		PRABIR KUMAR DASH		//
67	CMP/0000199/2023	SUKANTA KUMAR BEHERA	BHASKAR CHANDRA PANDA	//
		VS	VS	()
		SUKANTA KUMAR SWAIN		//
68	CMP/0000200/2023	DUSHMANTA BARIK	SUKANTA KUMAR NAYAK	//
		VS	VS	()

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69	CMP/0000201/2023	HEMALATA BARIK SADANANDA SEN VS	AMIT PRASAD BOSE VS	// // ()
70	CONTC/0001258/2023	NIGAMANANDA SEN KRUSHNACHANDRA PAL VS	ADV VS	// // ()
71	CONTC/0001259/2023	PRAFULLA CHANDRA MOHANTY, DIVISIONAL MANAGER, LIFE CORPORATION OF INDIA, BBSR BIJAY KUMAR MOHANTY VS	SOBHANA SAHOO VS	// // ()
72	CONTC/0001260/2023	VIR VIKRAM YADAV, I.A.S. PREMONATH PRADHAN VS	SOBHANA SAHOO VS	// // ()
73	CONTC/0001261/2023	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA SURENDRA SAHOO VS	ADV. VS	// // ()
74	CONTC/0001262/2023	SWARUP KAR,ARCS,PURI CIRCLE MAMATA PADIHARY VS	ADV VS	// // ()
75	CONTC/0001263/2023	VISHAL KUMAR DEV, I.A.S. MANMOHAN NANDA VS	ADV. VS	// // ()
76	CONTC/0001264/2023	ANU GARG,IAS MANAS MALLIK VS	ADV VS	// // ()
77	CONTC/0001265/2023	CHAKRAVARTI SINGH RATHORE, I.A.S. DR. CHAKRAPANI PATNAIK VS	SANDHYARANI PANI VS	// // ()
78	CONTC/0001266/2023	BISHNUPADA SETHI, SECY. DEPT. OF HIGHER EDUCATION KABIRAJ PALEI VS	ADV. VS	// // ()
79	CONTC/0001267/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. SURESH PRASAD MOHANTY VS	ADV. VS	// // ()
		ANANTA KISHORE BEHERA, PRINCIPAL A.G. (A AND E), ODISHA, BBSR.		//

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80	CONTC/0001268/2023	NIHAR RANJAN DAS VS NIKUNJA KUMAR DHAL, IAS	ADV. VS	// 0 //
81	CONTC/0001269/2023	CHANCHAL KUMAR PATTNAIK VS NIKUNJA KUMAR DHAL, IAS	ADV. VS	// 0 //
82	CONTC/0001270/2023	SAROJ BEHERA VS ASWATHY S.,IAS	ADV. VS	// 0 //
83	CONTC/0001271/2023	SARAT KUMAR PATRA VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// 0 //
84	CONTC/0001272/2023	BIRENDRA KUMAR KANHAR VS ANANYA DASH, I.A.S.	ADV VS	// 0 //
85	CONTC/0001273/2023	RUDRA PRATAP LENKA VS SUBRAT KUMAR MOHANTY,JUDGE,FAMILY COURT,PARALAKHEMUNDI	ADV. VS	// 0 //
86	CONTC/0001274/2023	SAROJ KANTA CHAINI VS ANU GARG, I.A.S.	ADV VS	// 0 //
87	CONTC/0001275/2023	PRAMOD KUMAR NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
88	CONTC/0001276/2023	SUSANTA KUMAR DAS VS SANKALPA SWASTIK SAHOO, TAHASILDAR, BARANGA	SUKANTA KUMAR NAYAK VS	// 0 //
89	CONTC/0001277/2023	TANKADHAR MEHER VS ABOLI SUNIL NARAVANE, COLLECTOR, D.M., SONEPUR	JYOTSRANI RATH VS	// 0 //
90	CONTC/0001278/2023	BHIKARI CHARAN MISHRA VS MONALISHA SHARMA, IAS	ADV. VS	// 0 //
91	CONTC/0001279/2023	CHANDAN PRASAD SAHOO	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0001280/2023	BISWA RANJAN BEHERA, EXECUTIVE ENGINEER CUM DIVISIONAL MANAGER, TPCODL, NIMAPARA KANAKA LATA PANDA	ADV	//
		VS	VS	0
93	CONTC/0001281/2023	CHAKRABARTY SINGH RATHORE, DISTRICT MAGISTRATE CUM COLLECTOR, JAJPUR DEBASIS LENKA	ADV	//
		VS	VS	0
94	CONTC/0001282/2023	DEO RANJAN KUMAR SINGH, I.A.S. DHABALESWAR NAG	ADV.	//
		VS	VS	0
95	CONTC/0001283/2023	SARBESHWAR JAL, OAS NAGENDRANATH SARANGI	ADV	//
		VS	VS	0
96	CONTC/0001284/2023	BHAWANI SANKAR CHAINI, COLLECTOR, CUTTACK NRUSINGHA SARANGI	ADV	//
		VS	VS	0
97	CONTC/0001285/2023	BHAWANI SANKAR CHAINI, COLLECTOR, CUTTACK KASINATH NAYAK	ADV	//
		VS	VS	0
98	CONTC/0001286/2023	SATYABRATA SAHU, I.A.S. BIRAJ MOHAN MOHANTY	ADV	//
		VS	VS	0
99	CONTC/0001287/2023	MONA SHARMA, I.A.S. BIRAJ MOHAN MOHANTY	ADV	//
		VS	VS	0
100	CONTC/0001288/2023	DR.MONA SHARMA, I.A.S. BIRAJ MOHAN MOHANTY	ADV	//
		VS	VS	0
101	CONTC/0001289/2023	MONA SHARMA, I.A.S. SHRINIBAS RATH	ADV	//
		VS	VS	0
102	CONTC/0001290/2023	MONA SHARMA, ADDL. CHIEF SECRETARY, FOREST AND ENVIORNMENT AND CLIMATE CHANGE/DEPT. PURNA MAJHI	SUKANTA KUMAR DALAI	//
		VS	VS	0

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103	CONTC/0001291/2023	P.ANVESHA REDDY, I.A.S. SOFIA PARVIN VS	ADV VS	// // ()
104	CRLA/0000220/2023	KAMALJIT DAS, SUB COLLECTOR, CUTTACK SADAR PARTHABIRA MAHAPATRA VS	NIRMALA KUMAR ROUSTRAY VS	// /0 ()
105	CRLMC/0000997/2023	SANTANU KUMAR BARIK BHAGYALAXMI@BHAGYABATI NANDI VS	BIKRAM KESHARI BAL VS	// KENDRAPARA SADAR /485 /2021 ()
106	CRLMC/0000998/2023	STATE OF ODISHA SATYANARAYAN MAHAKUD VS	DURGA PRASAD PATTANAIAK VS	// SIMULIA /224 /2019 ()
107	CRLMC/0000999/2023	STATE OF ODISHA SK.FURKAN ALLI@FUKRAN ALLI VS	SAMAYA KUMAR RAY VS	// /0 ()
108	CRLMC/0001000/2023	STATE OF ODISHA SIDHANTA SAHU VS	SAROJ KUMAR MISHRA VS	// /0 ()
109	CRLMC/0001001/2023	STATE OF ODISHA MANOJ NAYAK@MANOJ KUMAR NAYAK VS	SAMIR KUMAR MISHRA VS	// GHASIPURA /170 /2016 ()
110	CRLMC/0001002/2023	JHUNUPRIYA NAYAK PAPU@KISHORE KUMAR SAHU VS	RAMESH CHANDRA MAHARANA VS	// LALBAG /39 /2006 ()
111	CRLMC/0001003/2023	STATE OF ODISHA SANDHYA RANI PANDA VS	ARIJEET MISHRA VS	// /0 ()
112	CRLMC/0001004/2023	KAILASH CHANDRA PANDA RANJIT PADHAN VS	SURESH KUMAR PANDA VS	// RENGALI /99 /2022 ()
113	CRLMC/0001005/2023	STATE OF ODISHA MANI MOHANTY@KALPANA BISWAL VS	BUDHIRAM DAS VS	// TIRTOL /102 /2010 ()
		STATE OF ODISHA		//

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114	CRLMC/0001006/2023	NARAHARI JENA@HATI VS STATE OF ODISHA	DEBASNAN DAS VS	BHANDARIPOKHARI /138 /2008 () //
115	CRLMC/0001007/2023	SARAT CHANDRA PANDA VS DIRECTOR,ENFORCEMENT DIRECTORATE	SUDEEP KUMAR SARANGI VS	/ /0 () //
116	CRLMC/0001008/2023	SURESH KARUA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BARBIL /85 /2019 () //
117	CRLMC/0001009/2023	RUGDHAR NAIK VS STATE OF ODISHA	J.N.PANDA VS	THUAMUL RAMPUR /51 /2022 () //
118	CRLMC/0001010/2023	PRAVATI PARIDA@PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /109 /2020 () //
119	CRLMC/0001011/2023	JAGADISH KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	TUMUDIBANDHA /91 /2021 () //
120	CRLMC/0001012/2023	UTTAR KUMAR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	BELAGARH /50 /2021 () //
121	CRLMC/0001013/2023	BIRENDRA KUMAR MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	TUMUDIBANDHA /90 /2021 () //
122	CRLMC/0001014/2023	SULOCHANA DAS VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BALIPATNA /195 /2017 () //
123	CRLMC/0001015/2023	EGNESH LAKRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /58 /2018 () //
124	CRLMP/0000372/2023	DEEPAK RANJAN SUTAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
125	CRLMP/0000373/2023	BASANTI ROUT	BIKRAM CHANDRA GHADEI	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0000374/2023	ARUP KUMAR DASH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0000375/2023	GANGADHAR SAHOO	RAMDAS ACHARY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0000376/2023	NARAYAN MAHARANA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0000377/2023	SUSANTA KUMAR BARAD	SANGRAMJEET SENAPATI	/ /0
		VS	VS	()
		THE SUPERITENDENT OF POLICE ,NAYAGARH		//
130	CRLMP/0000378/2023	SISIR GOCHHAYAT	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0000379/2023	LIPIRANI SWAIN	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0000380/2023	SATYABATI NAIK	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0000381/2023	DEBADATTA MISHRA	PRAVAT RANJAN DASH	/ /0
		VS	VS	()
		SARITA MISHRTA		//
134	CRLMP/0000382/2023	RABINDRA KUMAR SAHU	SUKANTA KUMAR DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0000383/2023	PRAKASH CHANDRA BEHERA	ADWITIYA SATPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000384/2023	DHARNIDHAR TRIPATHY	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()

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137	CRLMP/0000385/2023	STATE OF ODISHA CHAKRADHAR SAHU VS	NETRANANDA BISWAL VS	// /0 ()
138	CRLMP/0000386/2023	STATE OF ODISHA BANDITA SAHU VS	SANTOSH KUMAR MAHANTY VS	// /0 ()
139	CRLMP/0000387/2023	STATE OF ODISHA SUVENDU SEKHAR SAHU VS	RANJAN KUMAR ROUT VS	// /0 ()
140	CRLMP/0000388/2023	STATE OF ODISHA ROJIBALA DAS VS	PRAVASH CHANDRA JENA VS	// /0 ()
141	CRLMP/0000389/2023	STATE OF ODISHA PREMALATA BISWAL VS	SANJIB KUMAR BHANJADEO VS	// /0 ()
142	CRLREV/0000092/2023	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	BIJAYA KUMAR RAGADA VS	// BELPAHAR /70 /2006 ()
143	FAO/0000102/2023	STATE OF ODISHA IPANJALI NAYAJK VS	ARABINDA TRIPATHY VS	// // ()
144	FAO/0000103/2023	STATE OF ODISHA MALATI DALAI VS	DEEPALI MOHAPATRA VS	// // ()
145	MATA/0000060/2023	STATE OF ODISHA CHAKRADHAR NAYAK VS	B.K.NAYAK VS	// // ()
146	MATA/0000061/2023	ROJALIN GOCHHAYAT YENUGUTALA MOTILAL VS	RAMACHANDRA PANIGRAHY VS	// // ()
147	RSA/0000070/2023	YEDU MONIKA HRUDAMANI SAHOO VS	PRANAB KUMAR GHOSE VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	RSA/0000071/2023	OM PRAKASH AGRAWAL VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	// 0 //
149	RSA/0000072/2023	DAMAYANTI BEHERA VS JAGANNATH BEHERA	SUKANTA KUMAR NAYAK VS	// 0 //
150	RSA/0000073/2023	BHARAT CHANDRA NAYAK VS SHYAM SUNDAR BEHERA	BIBEKANANDA BHUYAN VS	// 0 //
151	RVWPET/0000050/2023	THE URBAN CO OPERATIVE BANK LTD. VS BIJAYA KUMAR SWAIN	JAJATI KISHORE MOHANTY VS	// 0 //
152	RVWPET/0000051/2023	RAJKISHORE PRADHAN VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
153	TRP(C)/0000078/2023	JAGRUTI DAS VS DIBYAJYOTI DAS	RAMAKANTA DAS VS	// 0 //
154	WA/0000340/2023	STATE OF ODISHA VS NIRMALA MOHARANA	TARUN PATNAIK VS	// 0 //
155	WA/0000341/2023	STATE OF ODISHA VS PRASANNA KUMAR MOHANTY	TARUN PATNAIK,A.G.A VS	// 0 //
156	WA/0000342/2023	STATE OF ODISHA VS RABINARAYAN BEHERA	SASWAT DAS,A.G.A VS	// 0 //
157	WA/0000343/2023	STATE OF ODISHA VS MAHENDRA KUMAR SAHOO	PURNA CHANDRA DAS,A.S.C VS	// 0 //
158	WA/0000344/2023	STATE OF ODISHA VS NARAYAN PANDEY	SANDEEP PARIDA,SR.S.C(S AND M.E) VS	// 0 //
159	WA/0000345/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/000346/2023	BRUSAVA KUMAR PRADHAN STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
161	WP(C)/0005518/2023	AMIYA KUMAR DAS ANANTA RANA	GOPINATH MISHRA	//
		VS	VS	0
162	WP(C)/0005519/2023	STATE OF ODISHA JASHOBANTA BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
163	WP(C)/0005520/2023	STATE OF ODISHA RADHAKANTA MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
164	WP(C)/0005521/2023	STATE OF ODISHA DURYODHAN HOTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
165	WP(C)/0005522/2023	STATE OF ODISHA SUSHANTA KUMAR SETHY	BISWAJIT RANJAN TRIPATHY	//
		VS	VS	0
166	WP(C)/0005523/2023	STATE OF ODISHA AKADASHI PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
167	WP(C)/0005524/2023	STATE OF ODISHA SATYANARAYAN MOHAPATRA	SAROJ KUMAR PADHI	//
		VS	VS	0
168	WP(C)/0005525/2023	STATE OF ODISHA PRAVAT KUMAR DAS	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
169	WP(C)/0005526/2023	STATE OF ODISHA M/S.BANSAL INFRA PROJECTS PVT LTD. BOLANGIRACHYUTANANDA PATTANAIAK		//
		VS	VS	0
170	WP(C)/0005527/2023	STATE OF ODISHA BASUDEV GARDIA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0005528/2023	STATE OF ODISHA DHANESWAR NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // ()
172	WP(C)/0005529/2023	STATE OF ODISHA BHAGIRATHI DHARUA VS	KIRTAN DANG VS	// // ()
173	WP(C)/0005530/2023	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	JAGAMOHAN PATTANAIAK VS	// // ()
174	WP(C)/0005531/2023	STATE OF ODISHA RASHMI REKHA NAYAK VS	KISHORE KUMAR MISHRA VS	// // ()
175	WP(C)/0005532/2023	STATE OF ODISHA SHAKTI PRASAD SAHU VS	LAXMAN PRADHAN VS	// // ()
176	WP(C)/0005533/2023	STATE OF ODISHA ASHOK KUMAR NAYAK VS	KIRTAN DANG VS	// // ()
177	WP(C)/0005534/2023	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// // ()
178	WP(C)/0005535/2023	STATE OF ODISHA JAGARAM RANA VS	KIRTAN DANG VS	// // ()
179	WP(C)/0005536/2023	STATE OF ODISHA NRUSINGHA CHARAN MALLICK VS	MAHENDRA KUMAR SAHOO VS	// // ()
180	WP(C)/0005537/2023	STATE OF ODISHA MAKARU MALLIK VS	KIRTAN DANG VS	// // ()
181	WP(C)/0005538/2023	STATE OF ODISHA JANAKI BALLAV MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0005539/2023	GOLAKHA BIHARI BARIK VS THE DISTRICT CONSUMER PROTECTION OFFICER CUM ADDL. DM, NAYAGARH	BIJAYA KUMAR NAYAK (3) VS	// 0 //
183	WP(C)/0005540/2023	KARUNAKAR MALLIK VS INSPECTOR GENERAL OF REGISTRATION, ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
184	WP(C)/0005541/2023	ANIL KUMAR PATNAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
185	WP(C)/0005542/2023	MURALIDHAR PRADHAN VS THE DISTRICT CONSUMER PROTECTION OFFICER CUM ADDL. DM, NAYAGARH	BIJAYA KUMAR NAYAK (3) VS	// 0 //
186	WP(C)/0005543/2023	KISHORE KUMAR RATH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
187	WP(C)/0005544/2023	JOGESWAR MUDULI VS THE DISTRICT CONSUMER PROTECTION OFFICER CUM ADDL. DM, NAYAGARH	BIJAYA KUMAR NAYAK (3) VS	// 0 //
188	WP(C)/0005545/2023	PARESH CHANDRA MOHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
189	WP(C)/0005546/2023	BHUBANESWAR NAYAK VS THE DIST. CONSUMER PROTECTION OFFICER CUM ADDL. D.M., NAYAGARH	BIJAYA KUMAR NAYAK (3) VS	// 0 //
190	WP(C)/0005547/2023	BHASA PRADHAN VS THE B.M., IFFCO TOKIO GENERAL INSURANCE CO. LTD., NAYAGARH	BIJAYA KUMAR NAYAK (3) VS	// 0 //
191	WP(C)/0005548/2023	SANJULATA GURU VS THE B.M., IFFCO TOKIO GENERAL INSURANCE CO. LTD., NAYAGARH	BIJAYA KUMAR NAYAK (3) VS	// 0 //
192	WP(C)/0005549/2023	AHALYA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
193	WP(C)/0005550/2023	LAXMIDHAR SAHOO	BIRAJA PRASANNA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0005551/2023	GOUTAM KUMAR PANDA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0005552/2023	SUDARSAN BAL	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0005553/2023	TAHIR SHAW	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
197	WP(C)/0005554/2023	KARTIKESWAR SAHU	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0005555/2023	MD. MEHRAB ALAM	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0005556/2023	UNION OF INDIA	BHABANI SHANKAR RAYGURU,C.G.C	//
		VS	VS	0
		ANAND R		//
200	WP(C)/0005557/2023	BASANTI MISHRA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0005558/2023	ABHAYA KUMAR SAHOO	BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0005559/2023	ZEDKING SECURITY SERVICES, BBSR	LALATENDU SAMANTARAY	//
		VS	VS	0
		EMPLOYEES STATE INSURANCE CORP.,BBSR		//
203	WP(C)/0005560/2023	SANTOSH KUMAR BEHERA	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0005561/2023	AJAYA KUMAR BHOI	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0005562/2023	STATE OF ODISHA M/S DWARIKANATH SAHOO VS	KSHIROD KUMAR SAHOO VS	// // ()
206	WP(C)/0005563/2023	COMMISSIONER OF CT AND GST,ODISHA AKSHAYA KUMAR PATTANAYAK VS	BISWAJIT SAHOO VS	// // ()
207	WP(C)/0005564/2023	THE CHIEF SECY.,ODISHA DR. NRUSINGHA CHARAN SARANGI VS	SAMIR KUMAR MISHRA VS	// // ()
208	WP(C)/0005565/2023	STATE OF ODISHA MINATI DAS VS	RAMDAS ACHARY VS	// // ()
209	WP(C)/0005566/2023	STATE OF ODISHA SK. AFSAR ALI VS	HARA PRASAD RATH VS	// // ()
210	WP(C)/0005567/2023	STATE OF ODISHA RAGHUNATH ACHARYA VS	SWAPNIL ROY VS	// // ()
211	WP(C)/0005568/2023	STATE OF ODISHA M/S DILLIP RANJAN DAS VS	KSHIROD KUMAR SAHOO VS	// // ()
212	WP(C)/0005569/2023	COMMISSIONER OF CT AND GST,ODISHA DR. NIRANJAN NAYAK VS	NIHAL RATH VS	// // ()
213	WP(C)/0005570/2023	STATE OF ODISHA NARAYAN SWAIN VS	DIGAMBARA MISHRA VS	// // ()
214	WP(C)/0005571/2023	STATE OF ODISHA JAGANNATH SETHY VS	SANJIB MOHANTY VS	// // ()
215	WP(C)/0005572/2023	STATE OF ODISHA TAULI SETHI VS	HARISH CHANDRA SAHOO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0005573/2023	UNION OF INDIA VS SUSANTA KUMAR PATEL	DIPTI RANJAN BHOKTA VS	// 0 //
217	WP(C)/0005574/2023	PURI CO-OP. MILK PRODUCERS UNION LTD. (PUMU) VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
218	WP(C)/0005575/2023	RABINARAYAN MOHANTY VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
219	WP(C)/0005576/2023	HARIHAR SAHOO VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
220	WP(C)/0005577/2023	SARBESWAR ROUTRAY VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
221	WP(C)/0005578/2023	KAIBALYA MAHATARAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
222	WP(C)/0005579/2023	LOKANATH SAMAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
223	WP(C)/0005580/2023	BIJAY KRISHNA MANDAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
224	WP(C)/0005581/2023	NABA KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
225	WP(C)/0005582/2023	BAJRANG LAL AGRAWAL VS THE COMMNR. OF ENDOWMENT, BBSR	BISWAMBAR MOHANTY VS	// 0 //
226	WP(C)/0005583/2023	DAMAYANTI MAHARANA VS THE COLLECTOR, GANJAM	SUKANTA KUMAR DALAI VS	// 0 //
227	WP(C)/0005584/2023	MANORANJAN BEHERA	GOPAL KRUSHNA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0005585/2023	STATE OF ODISHA KARUNAKARA MISHRA	JUGALA KISHORE PANDA	//
		VS	VS	0
229	WP(C)/0005586/2023	STATE OF ODISHA PADMINI PARIDA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
230	WP(C)/0005587/2023	ODISHA STATE HOUSING BOARD, BBSR SAMBIT KUMAR JAGDEV	MANMAYA KUMAR DASH	//
		VS	VS	0
231	WP(C)/0005588/2023	COLLECTOR, KHURDA SAROJINI SHARMA	BIRENDRA KUMAR PARDHI	//
		VS	VS	0
232	WP(C)/0005589/2023	STATE OF ODISHA BINAPANI MOHAPATRA	MIHIR KANTA RATH	//
		VS	VS	0
233	WP(C)/0005590/2023	STATE OF ODISHA RUPDHAR ORAM	ARABINDA TRIPATHY	//
		VS	VS	0
234	WP(C)/0005591/2023	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	CHIRANJAYA MOHANTY	//
		VS	VS	0
235	WP(C)/0005592/2023	ODISHA GRAMYA BANK, BBSR SAROJ KUMAR PRADHAN	NIRMALCHANDRA DAS	//
		VS	VS	0
236	WP(C)/0005593/2023	BRANCH MANAGER, UNION BANK, KEONJHAR DHAIRJADHARA SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
237	WP(C)/0005594/2023	STATE OF ODISHA AJAYA BEHERA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
238	WP(C)/0005595/2023	STATE OF ODISHA BRAJA KISHORE BEHERA	UPENDRA KUMAR SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0005596/2023	STATE OF ODISHA SARASWATI PRADHAN VS	RAJJEET ROY VS	// // ()
240	WP(C)/0005597/2023	STATE OF ODISHA MUKTIKANTA JENA VS	UPENDRA KUMAR SAMAL VS	// // ()
241	WP(C)/0005598/2023	STATE OF ODISHA AMULYA BEHERA VS	UPENDRA KUMAR SAMAL VS	// // ()
242	WP(C)/0005599/2023	STATE OF ODISHA DEBENDRA NATH DAS VS	PRONOY MOHANTY VS	// // ()
243	WP(C)/0005600/2023	STATE OF ODISHA ARALU BEHERA VS	SOMADARSAN MOHANTY VS	// // ()
244	WP(C)/0005601/2023	STATE OF ODISHA AKSHAY KUMAR BARIK VS	BRAJA MOHAN SARANGI VS	// // ()
245	WP(C)/0005602/2023	STATE OF ODISHA CHITRASEN BISWAL VS	BRAJA MOHAN SARANGI VS	// // ()
246	WP(C)/0005603/2023	STATE OF ODISHA SATYAJIT DAS VS	BRAJA MOHAN SARANGI VS	// // ()
247	WP(C)/0005604/2023	STATE OF ODISHA PRASANTA KUMAR SAHU VS	BRAJA MOHAN SARANGI VS	// // ()
248	WP(C)/0005605/2023	R.T.O.,DHENKANAL RAJESH KUMAR NAYAK VS	BRAJA MOHAN SARANGI VS	// // ()
249	WP(C)/0005606/2023	R.T.O.,ANGUL SASHISEKHAR SAR VS	BRAJA MOHAN SARANGI VS	// // ()
		R.T.O.,BHADRAK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0005607/2023	MANISH KUMAR PASI VS R.T.O.,CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// 0 //
251	WP(C)/0005608/2023	RASHMITA SAHOO VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
252	WP(C)/0005609/2023	RAJU PRAJAPATI VS R.T.O.,SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
253	WP(C)/0005610/2023	SANDHYARANI BEHERA VS COMMISSIONER, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
254	WP(C)/0005611/2023	BHAGABATI SAHOO VS R.T.O.,BBSR	BRAJA MOHAN SARANGI VS	// 0 //
255	WP(C)/0005612/2023	RAJESH MOHANTY VS STATE OF ODISHA	BALADEV PANDA VS	// 0 //
256	WP(C)/0005613/2023	IPSITA MOHANTY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// 0 //
257	WP(C)/0005614/2023	DR. NALINI KANTA BARPANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
258	WP(C)/0005615/2023	AJAYA MALLIK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
259	WP(C)/0005616/2023	DR. BANARJI BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
260	WP(C)/0005617/2023	DR. PRABHAT KUMAR SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
261	WP(C)/0005618/2023	SUDHANSHU MAHAKUD	MADAN MOHAN SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0005619/2023	DR. RAJIB PADHEE	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0005620/2023	SUNANDA PRADHAN	MADAN MOHAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0005621/2023	PRABIR KUMAR DUTTA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0005622/2023	PRABHAT KUMAR SAHOO	SATYABRATA MOHANTY	//
		VS	VS	0
		RURAL LABOUR INSPECTOR-CUM-INSPECTOR, JAJPUR		//
266	WP(C)/0005623/2023	SATABDI MILAN BEURA	TRILOCHAN RATH	//
		VS	VS	0
		BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, ROURKELA		//
267	WP(C)/0005624/2023	DILLIP KUMAR PAHAN	KISHORE KUMAR MISHRA	//
		VS	VS	0
		BDO CUM ELECTION OFFICER, KHALLIKOTE		//
268	WP(C)/0005625/2023	DR. RAM NARESH MAHALING	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0005626/2023	CHITTA RANJAN MISHRA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005627/2023	M/S.BALASORE ALLOYS LTD.	SOUMYA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0005628/2023	MALLICK ALI	AKSHAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0005629/2023	HARENDRANATH PAUL	PRAFULLA KUMAR KAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0005630/2023	STATE OF ODISHA CHITTA RANJAN MISHRA VS	ACHYUTANANDA PATTANAİK VS	// // 0
274	WP(C)/0005631/2023	STATE OF ODISHA CHHOTRAY MAJHI VS	PRAFULLA KUMAR KAR VS	// // 0
275	WP(C)/0005632/2023	STATE OF ODISHA RAKSHI RAM @ RAKHI RAM VS	ARIJEET MISHRA VS	// // 0
276	WP(C)/0005633/2023	STATE OF ODISHA ABHAYA KUMAR JENA VS	AMBUJA BANDHU PARIDA VS	// // 0
277	WP(C)/0005634/2023	STATE OF ODISHA PRAKASH NAYAK VS	RABI NARAYAN BEHERA VS	// // 0
278	WP(C)/0005635/2023	STATE OF ODISHA ARUNA JENA VS	BHAGABAN MOHANTY VS	// // 0
279	WP(C)/0005636/2023	STATE OF ODISHA RAMAKANTA BEHERA VS	UMAKANT SAHOO VS	// // 0
280	WP(C)/0005637/2023	STATE OF ODISHA KALUA NAYAK VS	RABI NARAYAN BEHERA VS	// // 0
281	WP(C)/0005638/2023	STATE OF ODISHA KAPILENDRA DEV NAYAK VS	ARUN KUMAR PATRA VS	// // 0
282	WP(C)/0005639/2023	STATE OF ODISHA UDAYANATH SAHOO VS	BIKRAM CHANDRA GHADDEI VS	// // 0
283	WP(C)/0005640/2023	STATE OF ODISHA JAYSHREE SAMAL VS STATE OF ODISHA	PRANGYA NANDA PATTNAİK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0005641/2023	NILADRI BIHARI PATTANAYAK VS COMMISSIONER OF ENDOWMENTS, ODISHA	JAYADEBA BEHERA VS	// 0 //
285	WP(C)/0005642/2023	DATTAHARI JENA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
286	WP(C)/0005643/2023	ROYAL INSTITUTE OF ALLIED MEDICAL SCIENCE (RIAMS), BHADRAK VS STATE OF ODISHA	RIANMA BHADRAK VS	// 0 //
287	WP(C)/0005644/2023	MANONITA MEHER VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
288	WP(C)/0005645/2023	RASHMI RANJAN MAHARANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
289	WP(C)/0005646/2023	SANA MAHANANDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
290	WP(C)/0005647/2023	REGAL VENTURE PVT. LTD., BBSR VS DASARATHI JENA	SUSHANTA KUMAR JOSHI VS	// 0 //
291	WP(C)/0005648/2023	PRADIPTA KUMAR PATNAIK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
292	WP(C)/0005649/2023	KRUSHNA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
293	WP(C)/0005650/2023	SARAT KUMAR PARIDA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
294	WP(C)/0005651/2023	JAGESWAR PRADHAN VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
295	WP(C)/0005652/2023	KRUSHNA MAJHI	SUSHANTA KUMAR JOSHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005653/2023	GOLAK BIHARI NAYAK	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005654/2023	BIJAYA KUMAR MOHANTY	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		PRINCIPAL SECY.,FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT.,BBSR		//
298	WP(C)/0005655/2023	NILA MUNDA	RAMESH AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0005656/2023	HARAPRIYA SAHOO	BIJAY KUMAR MOHANTY	//
		VS	VS	0
		MANAGER, CUTTACK ELECTRICAL DIV., TPCODL		//
300	WP(C)/0005657/2023	NILA MUNDA	RAMESH AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0005658/2023	NILA MUNDA	RAMESH AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0005659/2023	BINDUBASINI MISHRA	MITRA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0005660/2023	MURARI MOHAN SARANGI	MITRA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0005661/2023	NILA MUNDA	RAMESH AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0005662/2023	UCHHAVA PRADHAN	MITRA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0005663/2023	NILA MUNDA	RAMESH AGARWAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0005664/2023	STATE OF ODISHA NILA MUNDA VS	RAMESH AGARWAL VS	// // ()
308	WP(C)/0005665/2023	STATE OF ODISHA CHITRASEN BEHERA VS	KIRTAN DANG VS	// // ()
309	WP(C)/0005666/2023	STATE OF ODISHA NILA MUNDA VS	RAMESH AGARWAL VS	// // ()
310	WP(C)/0005667/2023	STATE OF ODISHA SAMBHU SABAR VS	KIRTAN DANG VS	// // ()
311	WP(C)/0005668/2023	STATE OF ODISHA KUDI BHATARA VS	DIPTI RANJAN BHOKTA VS	// // ()
312	WP(C)/0005669/2023	STATE OF ODISHA SAKUNTALA SAHOO VS COMMNR. OF ENDOWMENT BBSR	PRAVU PITYARTHI KU. PANDIT VS	// // ()
313	WP(C)/0005670/2023	STATE OF ODISHA PRAHALLAD ROUT VS	PARTHASARATHEE PATTANAYAK VS	// // ()
314	WP(C)/0005671/2023	STATE OF ODISHA KUMUDINI BAG VS COMMNR. CUM SECY. TO GOVT. BBSR	SURENDRA KUMAR GARTIA VS	// // ()
315	WP(C)/0005672/2023	HADUBANDHU NAYAK VS THE MD, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR	RESHMA BEHERA VS	// // ()
316	WP(C)/0005673/2023	SACHINDRA NATH DUTTA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // ()
317	WP(C)/0005674/2023	ODISHA TESTING LABORATORY (OTL), BBSR VS THE CHIEF ENGINEER NATIONAL HIGHWAYS, BBSR	PABITRA KUMAR NAYAK VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :22/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0005675/2023	SREETI REKHA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
319	WP(C)/0005676/2023	JHUNU BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
320	WP(C)/0005677/2023	LIPESH MOHANTY VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
321	WP(C)/0005678/2023	MANORANJAN BASA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
322	WP(C)/0005679/2023	BINOD NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
323	WP(C)/0005680/2023	LOKANATHA BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
324	WP(C)/0005681/2023	ASHOK KUMAR DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
325	WP(C)/0005682/2023	ANAM BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
326	WP(C)/0005683/2023	M/S CHAKRADHAR PARIDA, PURI VS ADDL. STATE TAX OFFICER CT AND GST CIRCLE, PURI	PRAKASH KUMAR JENA VS	// 0 //
327	WP(C)/0005684/2023	JOGENDRA BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
328	WP(C)/0005685/2023	SACHITRA BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
329	WP(C)/0005686/2023	DR. MALAYA KUMAR PATI	ATMAJIT MANMITH DAS	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0005687/2023	M/S SANDEEP CHOUDHURY, CUTTACK	UPASANA BAL	//
		VS	VS	0
		THE ADDL. STATE TAX OFFICER, CT AND GST, CUTTACK II		//
331	WP(C)/0005688/2023	JUGAL KISHORE NAIK	MANAS CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0005689/2023	RAMAKANTA BEHERA	GAGAN BIHARI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0005690/2023	M/S LAXMI FILLEX, MAYURBHANJ	SOUMYA DEV RAY	//
		VS	VS	0
		BHARAT PETROLEUM CORP. LTD.,BBSR		//
334	WP(C)/0005691/2023	BINAY KUMAR DALEI	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0005692/2023	M/S. ANTARYAMI SAHOO	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST,ODISHA		//
336	WP(C)/0005693/2023	JIBARDHAN RANA	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0005694/2023	MOHAN CH. MOHANTA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0005695/2023	BALHIMANI TUDU	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0005696/2023	BASANTA KUMAR DAS	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0005697/2023	M/S. LADHANIA BROTHERS, CUTTACK	MUKESH AGARWAL	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//
341	WP(C)/0005698/2023	SEBA HARIJAN	BHASKAR SAMANTARAY	//
		VS	VS	()
		STATE OF ODISHA		//
342	WP(C)/0005699/2023	NIHARIKA MEENA	ASHIS KUMAR MISHRA	//
		VS	VS	()
		THE REGISTRAR JUDICAL, DISTRICT COURT, CUTTACK		//
343	WP(C)/0005700/2023	AKSHAYA KUMAR MAJHI	BHASKAR SAMANTARAY	//
		VS	VS	()
		STATE OF ODISHA		//
344	WP(C)/0005701/2023	M/S. MAA BIMALA POLYMERS PVT. LTD., BBSR	PAMI RATH	//
		VS	VS	()
		AUTHORIZED OFFICER, INDIAN OVERSEAS BANK, BBSR		//
345	WP(C)/0005702/2023	PRADYUT KUMAR BANERJEE	DEVASHIS PANDA	//
		VS	VS	()
		UNION OF INDIA		//
346	WP(C)/0005703/2023	PARAMANANDA MAJHI	BHASKAR SAMANTARAY	//
		VS	VS	()
		STATE OF ODISHA		//
347	WP(C)/0005704/2023	M/S. MAYUR JEWELLERIES, KORAPUT	RUDRA PRASAD KAR	//
		VS	VS	()
		COMMISSIONER OF CT AND GST, CUTTACK		//
348	WP(C)/0005705/2023	GOURANGA CHARAN ROUT	MOHIT AGARWAL	//
		VS	VS	()
		STATE OF ODISHA		//
349	WP(C)/0005706/2023	RABINDRANATH SAHOO	VIVEK RANJAN BEHERA	//
		VS	VS	()
		AO, THE URBAN CO OPERATIVE BANK LTD., CUTTACK		//
350	WP(C)/0005707/2023	JAYANTI NAYAK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
351	WP(C)/0005708/2023	SUBHASISHA MOHAPATRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0005709/2023	SARITA PODDAR VS PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// ()
353	WP(C)/0005710/2023	HARIHAR MALLIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()
354	WP(C)/0005711/2023	SUSIM KANTI MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// ()
355	WP(C)/0005712/2023	M/S. R.K.CONSTRUCTION VS NALCO.	ANAND PRAKASH DAS VS	// ()
356	WP(C)/0005713/2023	M/S TATA STEEL LIMITED VS STATE OF ODISHA	KAJAL SAHOO VS	// ()
357	WPCRL/0000024/2023	SANTOSH BADATYA VS SUPERINTENDENT OF POLICE, KHURDA	JYOTIRMAYA SAHOO VS	//0 ()
358	ABLAPL/0001974/2023	BINOD BIHARI MISHRA VS STATE OF ODISHA	MANORANJAN KHATUA VS	SAMBALPUR TOWN /426 /2022 ()
359	ABLAPL/0001975/2023	JUMA@ JIMUTA KUMAR BISWAL VS STATE OF ODISHA	SAMARESH PATTANAİK VS	ERASAMA /27 /2023 ()
360	ABLAPL/0001976/2023	RAMAKANTA MOHANTY VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	LALBAG /21 /2023 ()
361	ABLAPL/0001977/2023	SAILABALA BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /49 /2023 ()
362	ABLAPL/0001978/2023	MD. CHAND @ MD. CHAND ALAM VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBİL /256 /2022 ()
363	ABLAPL/0001979/2023	CHINMAY JAGDEV PALEI	PARTHA SARATHI DAS	KEONJHAR SADAR /336 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0001980/2023	STATE OF ODISHA PRAMOD KUMAR BEHERA	BHAWANI SANKAR PANIGRAHI	// DASPALLA /53 /2023
		VS	VS	()
365	ABLAPL/0001981/2023	STATE OF ODISHA LINGARAJ PRADHAN	BIBHU PRASAD MOHANTY	// PIPLI /68 /2023
		VS	VS	()
366	ABLAPL/0001982/2023	STATE OF ODISHA JAKESH KUMAR NATHSHARMA	DEEPAK KU SAHOO	// DERABIS /28 /2023
		VS	VS	()
367	ABLAPL/0001983/2023	STATE OF ODISHA MUNNA KHAN AND OTHERS	APURBA DAS	// PURUNABAZAR /0024 /2023
		VS	VS	()
368	ABLAPL/0001984/2023	STATE OF ODISHA RAKESH KUMAR NAYAK	SURESH KUMAR JENA	// / /0
		VS	VS	()
369	ABLAPL/0001985/2023	STATE OF ODISHA SANTOSH KUMAR PARIDA	SURESH KUMAR PANDA	// KHANDAPARA /128 /2013
		VS	VS	()
370	ABLAPL/0001986/2023	STATE OF ODISHA PRABHAKAR DAS	SURESH KUMAR PANDA	// NIMAPADA /28 /2023
		VS	VS	()
371	ABLAPL/0001987/2023	STATE OF ODISHA SUNIL KUMAR BISWAL	BHABANI SHANKAR DASPARIDA	// SORO /82 /2023
		VS	VS	()
372	ABLAPL/0001988/2023	STATE OF ODISHA CHANDAN RATH	SUBASH CHANDRA ACHARYA	// PATTAPUR (DIGAPAHANDI) /3 /2023
		VS	VS	()
373	ABLAPL/0001989/2023	STATE OF ODISHA BASANTA SAHU	BHABANI SHANKAR DASPARIDA	// SORO /88 /2023
		VS	VS	()
374	ABLAPL/0001990/2023	STATE OF ODISHA PRADYUMNA NATH	SRINIBASH SATAPATHY	// DHENKANAL TOWN /108 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0001991/2023	STATE OF ODISHA ASHOK KUMAR BEHERA VS	TAPAN JYOTI PANI VS	// SAHADEV KHUNTA /40 /2023 ()
376	ABLAPL/0001992/2023	STATE OF ODISHA PRAMOD RANASINGH @ PRAMOD KUMAR RANSINGH VS	MILAN SHAKTI PAUL VS	// BEGUNIA P.S. /52 /2023 ()
377	ABLAPL/0001993/2023	STATE OF ODISHA SATYABRATA BARIK VS	AMIT KUMAR NATH VS	// NIHALPRASAD /1 /2022 ()
378	ABLAPL/0001994/2023	STATE OF ODISHA JITENDRA @ JEETENDRA PRADHAN VS	SANTOSH KUMAR DWIVEDY VS	// SORO /99 /2023 ()
379	ABLAPL/0001995/2023	STATE OF ODISHA NARENDRA BHUYAN VS D.C.P., CUTTACK	GANESH PRASAD MOHANTY VS	// / /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000017/2023
380	ABLAPL/0001996/2023	HEMANTA KUMAR MOHAPATRA VS	SARADA PRASAD DASH VS	SORO /94 /2023 ()
381	ABLAPL/0001997/2023	STATE OF ODISHA LAKHMANA SRIMULIA @ KHILLO VS	MANORANJAN PADHY VS	// SEMILLIGUDA /146 /2022 ()
382	ABLAPL/0001998/2023	STATE OF ODISHA PITAR GADISYAM VS	MANORANJAN PADHY VS	// SEMILLIGUDA /146 /2022 ()
383	ABLAPL/0001999/2023	STATE OF ODISHA SANGRAM KESHARI SAHOO @ SANGRAM KISHORE SAHOO VS	SANJOY DHAR PRADHAN VS	// NIALI /90 /2013 ()
384	ABLAPL/0002000/2023	STATE OF ODISHA RAJA @ PIYUSH REDDY VS	KOUSIK ANANDA GURU VS	// MALGODOWN /21 /2023 ()
385	ABLAPL/0002001/2023	STATE OF ODISHA HIMANSHU JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	// CYBER CRIME AND ECONOMIC OFFENCE /3 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0002002/2023	SALAM KHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KHARABEL NAGAR P.S. /424 /2022 () //
387	ABLAPL/0002003/2023	RENUBALA @RENU NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /72 /2023 () //
388	ABLAPL/0002004/2023	GANGADHAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /32 /2023 () //
389	ABLAPL/0002005/2023	RAJKISHORE KALLO VS STATE OF ODISHA	A.K.SAHOO VS	BARKOTE /542 /2022 () //
390	ABLAPL/0002006/2023	DILLIP SETHY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /145 /2023 () //
391	ABLAPL/0002007/2023	JOGENDRA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /331 /2022 () //
392	ABLAPL/0002008/2023	FAKIRA PRADHAN@JUHARSINGH VS STATE OF ODISHA	UMAKANTA MISHRA VS	FATEGARH /34 /2023 () //
393	ABLAPL/0002009/2023	KAJAL MANDAL VS STATE OF ODISHA	JEMIMA SARKAR VS	MOTU /28 /2023 () //
394	ABLAPL/0002010/2023	TARUNI DEHURY @ NEPAL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHARMAL /18 /2023 () //
395	ABLAPL/0002011/2023	MURALIDHAR NATH VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL TOWN /107 /2023 () //
396	ABLAPL/0002012/2023	ABHAYA KUMAR ACHARYA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BHAWANIPATNA TOWN /529 /2022 () //
397	ABLAPL/0002013/2023	BHAGIRATHI SAHU @ BHAGIRATI SAHU	AMIT KUMAR NATH	JARAPADA /53 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0002014/2023	LEELA ROUTRAY	JYOTIRMAYA SAHOO	JANKIA P.S. /62 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0002015/2023	DILLIP RAITA	AMIT BISWAL	ADVA /74 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0002016/2023	SANATAN SAMANTARAY	JYOTIRMAYA SAHOO	JANKIA P.S. /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0002017/2023	RAJESH MARANDI	AMIT BISWAL	NABARANGAPUR TOWN /363 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0002018/2023	BHABANI SANKAR SAHOO	GAGAN BIHARI SINGH	AUL /175 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0002019/2023	AMAR ROUTARAY	JYOTIRMAYA SAHOO	JANKIA P.S. /62 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0002020/2023	HIMANSU SWAIN	BIJAY KUMAR BEHERA	MANCHESWAR P.S. /289 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0002021/2023	KANHA MANGARAJ @ KANHU CHARAN MANGRAJ TANMAYA KUMAR MOHANTY		AIR FIELD P.S. /12 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0002022/2023	BINODA NANDA PANDA	DIBAKAR BISWAL	BALASORE SADAR /0040 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0002023/2023	BIKRAM BEHERA	B.K. NAYAK	SARANGADA /13 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :22/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 CONTC(CPB)/21/2007	SUBASH CHANDRA PANDA-MP	
2	30/2023 SA/103/1998	ACHYUTA-MP	
3	31/2023 SA/103/1998	ACHYUTA-MP	
4	31/2023 LAA/79/2017	UNION OF INDIA-MP	MR.SIDHARTH SANKAR MOHAPATRA, M/S P.S. NAYAK
5	52/2023 CMAPL/148/2023	HANUMANTA BHOI-MP	SAMVIT MOHANTY
6	52/2023 ITA/96/2022	PRINCIPAL COMNR. OF INCOME TAX, SAMBALPUR RANGSUDHAR	SIDHARTH SANKAR MOHAPATRA
7	53/2023 ITA/101/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR RANGSUDHAR	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.)
8	53/2023 CMAPL/105/2023	SUBAS CH.PATTANAIAK-MP	ADV.
9	54/2023 ITA/95/2022	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR-MPSIDHARTH SANKAR MOHAPATRA, SR.S.C. (INCOME T	SIDHARTH SANKAR MOHAPATRA, SR.S.C. (INCOME T
10	54/2023 CMAPL/151/2023	BHARAT KU.ROUT-MP	AMIT PRASAD BOSE
11	55/2023 CMAPL/506/2022	PRAHALLAD KUMAR DIXIT-MP	M/S.ASHOK KUMAR PANIGRAHI, A.K.JENA
12	55/2023 ITA/99/2022	PRINCIPAL COMNR. OF INCOME TAX, SAMBALPUR-MP	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.)
13	56/2023 CMAPL/152/2023	BHARAT KUMAR ROUT-MP	AMIT PRASAD BOSE
14	56/2023 ITA/83/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR RANGSUDHAR	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(INCOME T
15	57/2023 ITA/100/2022	PRINCIPAL COMNR. OF INCOME TAX, SAMBALPUR-MP	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.)
16	58/2023 ITA/103/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR RANGSUDHAR	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.)
17	59/2023 ITA/98/2022	PRINCIPAL COMNR. OF INCOME TAX, SAMBALPUR-MP	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.)
18	59/2023 CONTC/3263/2022	SURENDRA KUMAR PANI-MP	M/S.A.B.PARIDA
19	60/2023 ITA/102/2022	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR-MPSIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.)	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.)
20	60/2023 CONTC/7191/2022	BIMBADHAR BARIK-MP	M/S.SIDHESWAR MALLIK
21	61/2023 CONTC/1281/2023	DEBASIS LENKA-MP	ADV
22	63/2023 RVWPET/50/2023	THE URBAN CO OPERATIVE BANK LTD.-MP	JAJATI KISHORE MOHANTY
23	64/2023 RVWPET/51/2023	RAJKISHORE PRADHAN-MP	BIBEKANANDA BHUYAN
24	69/2023 CRLMP/6/2023	HARIHAR MISHRA-MP	BANSHIDHAR BAUG, M/S PK RAY
25	70/2023 CRLMP/136/2023	SUJIT KUMAR PATRA-MP	
26	71/2023	HIMANTINI MANJARI SETHY-MP	SARADA PRASAD DASH

27	MATA/32/2023 71/2023 CRLMP/2043/2022	HARI KISHAN BAJORIA-MP	DEVASHIS PANDA
28	72/2023 MATA/60/2023	CHAKRADHAR NAYAK-MP	B.K.NAYAK
29	73/2023 MATA/61/2023	YENUGUTALA MOTILAL-MP	RAMACHANDRA PANIGRAHY
30	136/2023 CRLREV/92/2023	PRADEEP KUMAR BEHERA-MP	BIJAYA KUMAR RAGADA
31	137/2023 CRLREV/92/2023	PRADEEP KUMAR BEHERA-MP	BIJAYA KUMAR RAGADA
32	138/2023 CRLREV/584/2022	BINOD BIHARI DASH-MP	AMIT PATNAIK
33	176/2023 RSA/12/2023	SWAMI PRAJNANANDA GIRI-MP	MANOJ KUMAR FAGLA
34	177/2023 RSA/71/2023	OM PRAKASH AGRAWAL-MP	ARUN KUMAR DAS 1
35	178/2023 RSA/71/2023	OM PRAKASH AGRAWAL-MP	ARUN KUMAR DAS 1
36	179/2023 RSA/73/2023	BHARAT CHANDRA NAYAK-MP	BIBEKANANDA BHUYAN
37	191/2023 CMP/196/2023	DILLIP KUMAR MOHAPATRA-MP	BUDHIRAM DAS
38	192/2023 CMP/197/2023	DEOKARAN PRASAD JAISWAL-MP	PRAFULLA KUMAR RATH
39	193/2023 CMP/198/2023	M/S.CREATIVE BUILDERS AND CONSULTANTS, BBSR-MP	PRASANTA KUMAR JENA
40	194/2023 CMP/199/2023	SUKANTA KUMAR BEHERA-MP	BHASKAR CHANDRA PANDA
41	195/2023 CMP/201/2023	SADANANDA SEN-MP	AMIT PRASAD BOSE
42	311/2023 BLAPL/1390/2023	SUSHANTA KUMAR JENA-MP	DIPAK RANJAN DEY
43	312/2023 BLAPL/10686/2022	MANOJ KUMAR PANDA-MP	NEELAKANTHA PANDA, N.C.MOHANTY
44	313/2023 BLAPL/12678/2022	BONU SINGH-MP	
45	314/2023 BLAPL/11913/2022	RANJU JYOTI-MP	SURENDRA KUMAR BISWAL M/S.AMULYA RATNA P
46	315/2023 BLAPL/12331/2022	GANGADHAR PANDKA-MP	SURYAKANTA DWIBEDI
47	316/2023 BLAPL/5943/2022	SHAIK SIRAJ-MP	
48	317/2023 BLAPL/12341/2022	YOGENDAR TIWARY-MP	ANANTA NARAYAN PATTANAYAK
49	318/2023 BLAPL/12338/2022	ALOK KUMAR BEHERA-MP	
50	319/2023 BLAPL/12610/2022	SUMITA PANKA-MP	
51	321/2023 BLAPL/6169/2022	SURENDRA KHEMUNDU-MP	ASIT KUMAR JENA
52	322/2023 BLAPL/11655/2022	SWADHIN NAIK-MP	PRAHALLADA SAHU
53	323/2023 BLAPL/1802/2023	PRAVEER DAS @ PRAVEER @ BUDUN-MP	SURYAKANTA DASH
54	324/2023 BLAPL/1026/2023	RAJESH CHANDRA SAHU @ LITON-MP	SANJIB KUMAR BHANJADEO
55	443/2023 ABLAPL/11033/2022	SK. ARSAD HOSSAIN @ ESED HOSSAIN-MP	
56	444/2023 ABLAPL/1332/2023	NAYABRATA PARIDA-MP	
57	445/2023 ABLAPL/169/2023	PRITISH PATNAIK-MP	

58	446/2023 ABLAPL/172/2023	DUSASHAN DAKHINIRAY @ DUSASAN DAKHINRAY-MP	
59	447/2023 ABLAPL/16416/2022	SUJIT NAYAK @ CHINTU-MP	PANCHANAN PANIGRAHI
60	448/2023 ABLAPL/13301/2022	BIMALA DEVI-MP	
61	449/2023 ABLAPL/13326/2022	NAVIN KUMAR SONI-MP	
62	450/2023 ABLAPL/9630/2022	KUNI SAMAL @ RAMESH CHANDRA SAMAL-MP	
63	451/2023 ABLAPL/6997/2022	JITENDRA DAS-MP	
64	452/2023 ABLAPL/6499/2022	SANKAR LAMA-MP	BIDYALOKA MOHAPATRA
65	453/2023 ABLAPL/15818/2021	DIBAKAR NAYAK-MP	
66	461/2023 CRLA/854/2022	KATHU@CHAKRADHAR MEHER-MP	BIJAYA KUMAR RAGADA
67	462/2023 CRLA/236/2020	BUBA @ SESHADDEB SWAIN-MP	RAMANIKANTA PATTANAIK
68	463/2023 CRLA/208/2023	ARUNA KUMAR DAS@BADAL-MP	SANJIB KUMAR BHANJADEO
69	698/2023 CRLMC/998/2023	SATYANARAYAN MAHAKUD-MP	DURGA PRASAD PATTANAIK
70	699/2023 CRLMC/505/2023	GHANA@DHANANJAY MITRA@DHANANJAY MANDAL-MP	
71	700/2023 CRLMC/1001/2023	MANOJ NAYAK@MANOJ KUMAR NAYAK-MP	
72	701/2023 CRLMC/1003/2023	SANDHYA RANI PANDA-MP	ARIJEET MISHRA
73	702/2023 CRLMC/1005/2023	MANI MOHANTY@KALPANA BISWAL-MP	BUDHIRAM DAS
74	703/2023 CRLMC/1006/2023	NARAHARI JENA@HATI-MP	DEBASNAN DAS
75	704/2023 CRLMC/1007/2023	SARAT CHANDRA PANDA-MP	SUDEEP KUMAR SARANGI
76	705/2023 CRLMC/154/2023	PRAMOD DAS-MP	ASHOK JENA, PRATAP KUMAR NAYAK
77	706/2023 CRLMC/1010/2023	PRAVATI PARIDA@PRADHAN-MP	AMITAV TRIPATHY
78	707/2023 CRLMC/1015/2023	EGNESH LAKRA-MP	RUDRA NARAYAN PARIJA
79	859/2023 WA/6/2023	NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (NCERT)-MP	
80	860/2023 WA/308/2023	STATE OF ODISHA-MP	SAROJKANTA SAMAL,AGA
81	861/2023 WA/308/2023	STATE OF ODISHA-MP	SAROJKANTA SAMAL,AGA
82	862/2023 WA/340/2023	STATE OF ODISHA-MP	TARUN PATNAIK
83	863/2023 WA/340/2023	STATE OF ODISHA-MP	TARUN PATNAIK
84	864/2023 WA/340/2023	STATE OF ODISHA-MP	TARUN PATNAIK
85	865/2023 WA/714/2022	THE PRINCIPAL SECY., WATER RESOURCES, ODISHA-MP	SAROJ KANTA SAMAL, AGA
86	866/2023 WA/341/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
87	867/2023 WA/341/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
88	868/2023 WA/341/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
89	869/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

90	WA/342/2023 870/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
91	WA/342/2023 871/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.S.C
92	WA/343/2023 872/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.S.C
93	WA/343/2023 873/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.S.C
94	WA/343/2023 874/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
95	WA/344/2023 875/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
96	WA/344/2023 876/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
97	WA/344/2023 877/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
98	WA/345/2023 878/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
99	WA/345/2023 879/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
100	WA/345/2023 880/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
101	WA/346/2023 881/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
102	WA/346/2023 882/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
103	WA/346/2023 2441/2023	ANANTA RANA-MP	GOPINATH MISHRA
104	WP(C)/5518/2023 2442/2023	JASHOBANTA BEHERA-MP	ANJAN KUMAR BISWAL
105	WP(C)/5519/2023 2443/2023	AKADASHI PARIDA-MP	DILLIP KUMAR MOHAPATRA
106	WP(C)/5523/2023 2444/2023	PRAVAT KUMAR DAS-MP	SANJIB KUMAR BHANJADEO
107	WP(C)/5525/2023 2445/2023	SASMITA MAHARANA-MP	
108	WP(C)/2047/2023 2446/2023	SURENDRA KUMAR SAHOO-MP	JAGAMOHAN PATTANAIAK
109	WP(C)/5530/2023 2447/2023	RASHMI REKHA NAYAK-MP	KISHORE KUMAR MISHRA
110	WP(C)/5531/2023 2448/2023	SUSHREE SARITA SWAIN-MP	SASWATI MOHAPATRA
111	WP(C)/11911/2021 2449/2023	GURPREET KAUR-MP	SRIKAR KUMAR RATH
112	WP(C)/23178/2022 2450/2023	LAXMIDHAR SAHOO-MP	BIRAJA PRASANNA DAS
113	WP(C)/5550/2023 2451/2023	TAHIR SHAW-MP	SANGRAM KUMAR SINGH
114	WP(C)/5553/2023 2452/2023	KARTIKESWAR SAHU-MP	SANGRAM KUMAR SINGH
115	WP(C)/5554/2023 2453/2023	BASANTI MISHRA-MP	PRASANTA KUMAR SATAPATHY
116	WP(C)/5557/2023 2454/2023	SANTOSH KUMAR BEHERA-MP	SUSANTA SEKHAR MOHAPATRA
117	WP(C)/5560/2023 2455/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYGURU,C.G.C
118	WP(C)/5556/2023 2456/2023	DR. NRUSINGHA CHARAN SARANGI-MP	SAMIR KUMAR MISHRA
119	WP(C)/5564/2023 2457/2023	BHAGYASHREE NAYAK-MP	BUDHADEV ROURAY
120	WP(C)/19246/2021 2458/2023	M/S DWARIKANATH SAHOO-MP	KSHIROD KUMAR SAHOO
	WP(C)/5562/2023		

121	2459/2023 WP(C)/406/2021	SIBA BARIK-MP	NIRANJAN LENKA
122	2460/2023 WP(C)/17273/2017	BALANGIR ZILLA KRUSHAK MAHASANGH-MP	M/S.HIMANSU SEKHAR MISHRA
123	2461/2023 WP(C)/4021/2023	GOBARDHAN SAHU-MP	
124	2462/2023 WP(C)/5568/2023	M/S DILLIP RANJAN DAS-MP	KSHIROD KUMAR SAHOO
125	2463/2023 WP(C)/5573/2023	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA
126	2464/2023 WP(C)/5574/2023	PURI CO-OP. MILK PRODUCERS UNION LTD. (PUMUL)-M	DEEPA MAHAPATRA
127	2465/2023 WP(C)/5577/2023	SARBESWAR ROURAY-MP	KULADA NANDA DAS
128	2466/2023 WP(C)/5582/2023	BAJRANG LAL AGRAWAL-MP	BISWAMBAR MOHANTY
129	2467/2023 WP(C)/5586/2023	PADMINI PARIDA-MP	PRASANNA KUMAR MISHRA
130	2468/2023 WP(C)/35039/2021	M/S SANKAR MEDICAL STORE,BARIPADA-MP	
131	2469/2023 WP(C)/5587/2023	SAMBIT KUMAR JAGDEV-MP	MANMAYA KUMAR DASH
132	2470/2023 WP(C)/5588/2023	SAROJINI SHARMA-MP	BIRENDRA KUMAR PARDHI
133	2471/2023 WP(C)/22641/2022	SAMBHUNATH BARIK-MP	
134	2472/2023 WP(C)/27410/2022	NARAYANA RAY-MP	
135	2473/2023 WP(C)/27413/2022	RAMESH CHANDRA PRADHAN-MP	
136	2474/2023 WP(C)/22640/2022	RAJKISHORE NAYAK-MP	
137	2475/2023 WP(C)/22639/2022	BULEI BHOI-MP	
138	2476/2023 WP(C)/28236/2022	BIMAL KUMAR TRIPATHY-MP	
139	2477/2023 WP(C)/27411/2022	BHARATA CHANDRA MALLICK-MP	
140	2478/2023 WP(C)/5600/2023	ARALU BEHERA-MP	SOMADARSAN MOHANTY
141	2479/2023 WP(C)/7705/2016	SANTOSH KU.SAHOO-MP	BHARAT CHANDRA PATRA
142	2480/2023 WP(C)/18012/2022	PURANDAR BISWAL-MP	J.K.MISHRA 2
143	2481/2023 WP(C)/5612/2023	RAJESH MOHANTY-MP	BALADEV PANDA
144	2482/2023 WP(C)/5613/2023	IPSITA MOHANTY-MP	AMIYA KUMAR MOHANTY (A)
145	2483/2023 WP(C)/25994/2022	DEBASIS MOHANTY-MP	BISWABIHARI MOHANTY
146	2484/2023 WP(C)/25993/2022	SUSANTA KUMAR MOHANTY-MP	BISWABIHARI MOHANTY
147	2485/2023 WP(C)/5615/2023	AJAYA MALLIK-MP	AJAYA KUMAR MOHARANA
148	2486/2023 WP(C)/5621/2023	PRABIR KUMAR DUTTA-MP	JAYAKRISHNA MOHAPATRA
149	2487/2023 WP(C)/5624/2023	DILLIP KUMAR PAHAN-MP	KISHORE KUMAR MISHRA
150	2488/2023 WP(C)/34727/2022	PRABHUDAYAL AGRAWAL-MP	
151	2489/2023 WP(C)/4807/2023	MATAJI JENA-MP	RAMESH CHANDRA NAYAK
152	2490/2023	CHITTA RANJAN MISHRA-MP	ACHYUTANANDA PATTANAİK

153	WP(C)/5626/2023 2491/2023	DIBAKAR SETHI-MP	PRAFULLA KUMAR RATH
154	WP(C)/13659/2022 2492/2023	M/S.SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT, BHADRAK-MP	
155	WP(C)/35252/2022 2493/2023	ROYAL INSTITUTE OF ALLIED MEDICAL SCIENCE (RIAMS), BILASPUR-MP	
156	WP(C)/5643/2023 2494/2023	RASHMI RANJAN MAHARANA-MP	SURYAKANTA DWIBEDI
157	WP(C)/5645/2023 2495/2023	PRAMOD KUMAR PANDA-MP	
158	WP(C)/8607/2021 2496/2023	REGAL VENTURE PVT. LTD., BBSR-MP	SUSHANTA KUMAR JOSHI
159	WP(C)/5647/2023 2497/2023	GOLAK BIHARI NAYAK-MP	LAXMI KANTA MOHANTY
160	WP(C)/5653/2023 2498/2023	HARAPRIYA SAHOO-MP	BIJAY KUMAR MOHANTY
161	WP(C)/5656/2023 2500/2023	PRAHALLAD ROUT-MP	PARTHASARATHEE PATTANAYAK
162	WP(C)/5670/2023 2501/2023	SACHINDRA NATH DUTTA-MP	SAUBHAGYA KUMAR SAMAL
163	WP(C)/5673/2023 2502/2023	LIPESH MOHANTY-MP	BUDHADEV ROURTRAY
164	WP(C)/5677/2023 2503/2023	NILADRI BHUSAN PATRA-MP	BANSHIDHAR SATAPATHY
165	WP(C)/6097/2022 2504/2023	ASHOK KUMAR DASH-MP	SAUBHAGYA KUMAR SAMAL
166	WP(C)/5681/2023 2505/2023	M/S CHAKRADHAR PARIDA, PURI-MP	PRAKASH KUMAR JENA
167	WP(C)/5683/2023 2506/2023	M/S SANDEEP CHOUDHURY, CUTTACK-MP	UPASANA BAL
168	WP(C)/5687/2023 2507/2023	KESHAB CHANDRA BEHERA-MP	SUSHANT KUMAR PRADHAN
169	WP(C)/10574/2022 2508/2023	M/S LAXMI FILLEX, MAYURBHANJ-MP	SOUMYA DEV RAY
170	WP(C)/5690/2023 2509/2023	BINAY KUMAR DALEI-MP	SRIDHAR RATH
171	WP(C)/5691/2023 2510/2023	BALHIMANI TUDU-MP	BIBEKANANDA BHUYAN
172	WP(C)/5695/2023 2511/2023	M/S. ANTARYAMI SAHOO-MP	KSHIROD KUMAR SAHOO
173	WP(C)/5692/2023 2512/2023	M/S. LADHANIA BROTHERS, CUTTACK-MP	MUKESH AGARWAL
174	WP(C)/5697/2023 2513/2023	M/S. LADHANIA BROTHERS, CUTTACK-MP	MUKESH AGARWAL
175	WP(C)/5697/2023 2514/2023	M/S. MAA BIMALA POLYMERS PVT. LTD., BBSR-MP	PAMI RATH
176	WP(C)/5701/2023 2515/2023	M/S. MAYUR JEWELLERIES, KORAPUT-MP	RUDRA PRASAD KAR
177	WP(C)/5704/2023 2516/2023	TANA MURMU-MP	
178	WP(C)/20070/2022 2517/2023	DR. ASWINI KUMAR SAHOO-MP	AVIJIT MISHRA
179	WP(C)/2895/2023 2518/2023	RABINDRANATH SAHOO-MP	VIVEK RANJAN BEHERA
180	WP(C)/5706/2023 2519/2023	SARITA PODDAR-MP	SASWAT KUMAR ACHARYA
181	WP(C)/5709/2023 2520/2023	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
182	WP(C)/5711/2023 2521/2023	M/S. R.K.CONSTRUCTION-MP	ANAND PRAKASH DAS
	WP(C)/5712/2023		